## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.18/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE PARTIES: M/s. Emgee Homes Pvt. Ltd.

V/s. M/s. Sahanika Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

2. Advocate Chaitanya Mehta

Advocate Pooja Shah Respondents Juni.

Advocate Pooja Kane > ilb Rhawe Idadhoro & 60

2 Advocate Pooja Kane > petitianu J. Maham

Advocate Chirag Balsara

## <u>Order</u>

## C.P. No. 18/58-59,397-398/CLB/MAH/2014

Dated: 07.10.2016

- 1. Ld. Counsels respectively of both the sides are present.
- 2. From the side of the Respondent an adjournment is sought for on the ground of change of Counsel. Adjournment granted.
- 3. Next date of hearing is 10<sup>th</sup> November, 2016. Duly communicated to both the sides.
- Terms and conditions as pronounced in the previous Order of the CLB dated 10<sup>th</sup> March, 2014 shall remain in operation.

Sd/-

Shri M.K. Shrawat

Member (Judicial)